

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) No.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	State Bank of India-Vs-Adhunik Alloys & Power Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SIDDHARTHA SHARMA } Corporate Debtor

2. Anand Basu Thakur. Advocate } Advocate for RCR

ORDER

Ld. Counsel for the corporate debtor is present.

Resolution Professional (RP) has not filed any progress report. RP is directed to file progress report by 30/11/2017.

List on 06/12/2017.

*Jd*  
(Jinan K.R.)  
Member (J)

*Jd*  
(Vijai Pratap Singh)  
Member (J)